

Shri S. N. Das: May I know whether the number of such complaints is increasing?

Shri Raj Bahadur: I do not think so.

RAMAN COMMITTEE

*2291. **Shri S. C. Samanta:** (a) Will the Minister of Railways be pleased to state whether instructions have been issued to all the Indian Railways to implement such of the recommendations of the Raman Committee as have been accepted by Government?

(b) If so, when were they issued?

(c) How far has each Railway Administration implemented them?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes.

(b) in 1950.

(c) The information is being collected and will be laid on the Table of the House when ready.

Shri S. C. Samanta: May I know how many complaints have been received by the Ministry from trade unions and other organisations alleging that the recommendations are not being implemented?

Shri L. B. Shastri: The information is being collected and we are waiting for the reports. When we have received all the information it will be possible for us to see how far these recommendations have been implemented or have not been implemented.

Shri S. C. Samanta: May I know whether any special arrangements had to be made by the Ministry for the implementation?

Shri L. B. Shastri: No special arrangements were made. Of course, definite instructions were given and we expected that they will comply with them.

TRAVELLING EXPENSE CONCESSION VOUCHERS

*2292. **Dr. Ram Subhag Singh:** Will the Minister of Home Affairs be pleased to refer to the reply to starred question No. 225 asked on the 26th February, 1952 and state whether Government have since come to any decision regarding the restoration of the Privilege Ticket Order Concession?

The Minister of Home Affairs and States (Dr. Katju): It has been decided that the Privilege Ticket Order concession will continue to remain in abeyance till the end of February, 1953.

MOVEMENTS OF FOODGRAINS

*2293. **Dr. Ram Subhag Singh:** Will the Minister of Food and Agriculture be pleased to state whether Government propose to remove the inter-state barriers in regard to the movements of foodgrains?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): There is no such proposal.

Shri Dabhi: May I know whether it is a fact that as a result of the ban on the inter-state movement of cereals, their prices in deficit states are far higher than those in the surplus states and on this account there is great discontent among the people?

Mr. Speaker: I think the hon. Member is going beyond the scope of the question.

Shri Dabhi: Is it a fact that as a result of the ban on the inter-state movement of cereals, the prices in certain states are far higher than those in other states?

Mr. Speaker: Order, order. I do not think it arises. The question is in respect of inter-state barriers and the answer is laconic, that there is no such proposal.

SUPPLY OF RICE FROM VIET-NAM GOVERNMENT

*2294. **Shri S. C. Samanta:** (a) Will the Minister of Food and Agriculture be pleased to state whether it is a fact that the Viet-Nam Government offered 30,000 tons of rice to India last year?

(b) What were the terms of payment and exchange?

(c) How much rice was received by India and what were the goods sent in exchange?

(d) Are any negotiations going on with the Viet-Nam Government this year for the supply of rice?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) to (c). The Government of Viet-Nam did convey to us that they would make available 30,000 tons of rice but no definite terms could be obtained from them and the deal did not materialise.

(d) In May last, the Government of Viet-Nam offered to release to us 15,000 metric tons of rice to be purchased through the trade. We could not accept the offer as the price was far too high.